(b) and (c). During 1977-78, out of the 9 seaT;s reserved for Scheduled Castes and 3 for Scheduled Tribes candidates, eight Scheduled Castes and two Scheduled Tribes candidates, who qualified in the entrance examination of the Institute were admitted to the 1st Year of the Integrated M.B.B.S. Course of JIPMER. As no Scheduled Caste candidate from the Union Territory of Pondicherry qualified in the entrance examination with 45 per cent marks the minimum qualifying marks were brought down to 35 per cent so that two Scheduled Castes candidates of Pondicherry could be admitted in JIPMER. One seat for Scheduled Caste and one seat for Scheduled Tribe were not filled up due to nonavailability of qualified candidate.

Admission to M.B.B.S. course at Jip-mer College, Pondicherry

- 624. SHRI V. P. MUNUSAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether any change has been made in the policy regarding the admission to the 1st year of the M.B.B.S. course at Jipmer College, Pondicherry this year;
 - (b) if so, what are the details thereof; and
- (c) if the reply to part (a) above be in the negative, what is the reason for the delay in giving advertisement 1 in newspapers for inviting applications for admissions.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The following changes have been made in regard to adnndsslons in

JIPMER for 1978-79: —

- 1. The 35 open General seats will not be filled.
- 2. Admissions of students will be restricted to the remaining 30 seats of the following categories: —

(iii) P	ondicherry	S.T.		1
(iv) G	v) Government Nominations			15

- 3. The Entrance Examination will be conducted by JIPMER only at Pondicherry for the 15 Pondi-cherry General, Pondicherry Scheduled Castes and Pondicherry Scheduled Tribes seats.
- 4. The 15 Pondicherry General, Pondicherry Scheduled Castes and Pondicherry Scheduled Tribes seats are open to applicants who are Pondicherry residents provided he/ she is an Indian National and satis--fies either of the following two criteria:—
 - (i) Those candidates residing continuously in the Union Territory of Pondicherry for at least five years immediately preceding the date of application;
 - (ii) Children of Central Government servants including employees of Public Undertakings usder the Central Government posted in the Union Territory of Pondicherry at the time of application, irrespective of the period of their residence in the Union Territory of Pondicherry.
- 5. The eligibility for seats merely by being a native of Pondicherry by virtue of birth stands deleted.
- 6. The minimum percentage of marks, in respect of Pondicherry Scheduled Castes and Pondicherry

Scheduled Tribes both for being eligible for being admitted to the Entrance Examination as well as for admission to the Institute after passing the entrance examination will be 35 per cent.

(c) Does not arise.

Financial assistance to West Bengal Government for repair and renovation of the Calcutta University Institute Building

625. SHRI KALYAN ROY:

SHRI BHOLA PRASAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CUT-TURE be pleased to state:

- (a) whether Government have received any representation from the West Bengal Government seeking financial assistance for repair and renovation of the Calcutta University-Institute building which was badly damaged by a Are in February, 1976;
- (b) if so, when and what are the details of the representation;
- (c) what action Government have taken in this regard; and
- (d) if the answer to part (c), above be in the negative, by when Government propose to take a decision in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (d). The Minister for Public Works and Housing, Government of West Bengal, had in a letter dated April 13, 1978 requested for a grant of Rs. 25.00 lakhs for the reconstruction of the Calcutta University Institute building. As the Institute is not an integral part of the Calcutta University and the building reportedly belongs to the Government of West Bengal, the Ministry of Education and S.W. will not be in a position to con-

sider any assistance for this purpose. The West Bengal Minister is being, informed accordingly.

Danger to the numerous Paintings in the Rabindra Bharati University, Calcutta

626. SHRI KA.LYAN ROY:

SHRI BHOLA PRASAD;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CLT^TURE be pleased to refer to the reply to Starred Question 458 given in the Rajya Sabha on the 7th December, 1977 and state:

- (a) what action the authorities of the Rabindra Bharati University have taken after receipt of the report from the Director of the National Museum regarding serious danger to numerous paintings of Rabindra Nath, Abanindra Nath, Jyotindra Nath, William Bichi and others;
 - (b) what are the details in this regard; and
- (c) what are the detailed findings and recommendations of the Director of the National Museum in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) and (b). The following measures have been taken to preserve the paintings:

- (1) The work of replacing the existing card-boards of the paintings has started.
- (2) The Manuscripts are being kept in plastic folders.
- (3) Photostat work has also been undertaken which would replace he exhibited original manuscripts.
- (4) Fumigation work also is being taken up. A few of these have